

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH : JODHPUR

Date of order : 17.7.1998

O.A.No. 416/96

Fakruddin son of Shri Sadul Khan, aged about 52 years r/o Mohulla Kuchapura, Bikaner, at present employed on the post of Casual Labour in the office of National research Centre on Camel, Jorebere, P.B. No. 7, Bikaner.

... Applicant.

v e r s u s

1. Indian Council of Agricultural Research through its Secretary, Krishi Bhawan, New Delhi.
2. The Director General, Indian Council of Agriculture Research, Krishi Bhawan, New Delhi.
3. The Project Director, National Research Centre on Camel, Jorebere, Bikaner.
4. Shri A.K. Rai, Inquiry Officer Cum Principal Scientist, National Research Centre on Camel, P.B. No. 7, Bikaner.

... Respondents

Mr. J.K. Kaushik, Counsel for the applicant.

Mr. A.K. Chhangani, Counsel for the Respondents No. 1 to 3.

None present for the respondent No. 4.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, Fakruddin, in this application under Section 19 of the Administrative Tribunals Act, 1985, has prayed for quashing the charge sheets at Annexures A/1 and A/2 dated 11.8.1995 and 4.9.1995 respectively and the order dated 19.10.1996 at Annexure A/3.

2. We have heard the learned counsel for the parties and have carefully perused the records.

3. The learned counsel for the applicant has prayed for permission to withdraw this application. Permission to withdraw the application is

*Granted.*

4. The application stands disposed of as withdrawn.

Gopal Singh  
(GOPAL SINGH)  
Adm. Member

Gopal Krishna  
(GOPAL KRISHNA)  
Vice Chairman

cvr.